

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 309
CA.CAA-29(ND)/2019

IN THE MATTER OF:

M/s. Global Fibres and Fabrics Pvt. Ltd. And M/s. Petitioner/Applicant
Global Images India Pvt. Ltd.

Order under Section 230-232

Order delivered on 03.06.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the OL : Mr. Kartikeya Asthana, Adv.
For the Respondent :

ORDER

None appears on behalf of the Applicant. In the interest of justice matter adjourned.

In the meantime, the Statutory Authorities are directed to file the respective reports in compliance with the earlier orders.

Ld. Counsel appearing for the OL has submitted that the Applicant be directed to produce all the original reports before the OL to enable them to file the report. The Applicant is directed to do the needful within two weeks.

List the matter **on 12.08.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay